

DIVISION BENCH  
COURT - II

**O-226**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/838(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>SAJJAN KUMAR AGARWAL VS NAVIN COLD STORAGE PVT LTD</b>
UNDER SECTION	<b>SEC. 244(1)</b>

**Appearance (via video conferencing/physically)**

Ms. Shruti Singhania, FCS ] Authorised Representative of R1-R8,  
R10 & R11

Ms. Madhuri Pandey, PCS ] For the Petitioners

**ORDER**

1. Ld. Counsels for the parties present.
2. Post this matter for final argument on **20.09.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**